

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1025
ANSWERED ON:25.11.2009
BAN ON USE OF MOBILE PHONE
Singh Shri Radha Mohan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has advised not to allow children below 16 years of age to use cellphones;
- (b) if so, the details thereof;
- (c) whether some State Governments have also banned the use of cellphones in the schools;
- (d) if so, the details thereof;
- (e) whether the Government proposes to ban the use of cellphones in all the educational institutions run by the Government/private educational institutions; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): Education, being a subject in the concurrent list of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State Governments to take appropriate decision in the matter. Kendriya Vidyalaya Sangathan has directed the Principals to ensure that the teachers do not use cellphones in the classroom. Navodaya Vidyalaya Samiti has issued instructions banning cellphones with camera in hostels, academic block and administrative buildings. Central Board of Secondary Education has recommended to its affiliated schools that students should be convinced not to carry cellphones to the school and that the principal, teachers and other staff should not be seen using cellphones in class rooms.

(e) No, Sir.

(f) Does not arise.